

IN THE INCOME TAX APPELLATE TRIBUNAL : RANCHI BENCH :  
E- COURT HEARING AT KOLKATA

[Before Hon'ble Shri J. Sudhakar Reddy, AM and Hon'ble Shri S.S. Godara, JM]

ITA No.60/Ran/2019 A.Y 2015-16		
M/s. B.T Transport PAN: AAKFB2120L	Vs.	ACIT, Cir—02, Ranchi
Appellant		Respondent

For the Appellant/Assessee	None appeared
For the Respondent/Department	Shri Chinmya Anurangabdkar, Ld.JCIT/Sr. DR

Date of Hearing (Virtual)	24-11-2020
Date of Pronouncement	24-11-2020

**ORDER**

**Shri S.S. Godara, JM:**

1. This Assessee's appeal for assessment year 2015-16 arises against the CIT(A)-, Ranchi's orders dt. 11-12-2018 confirming the assessment order dated 21-12-2017 passed by the AO's action involving proceedings u/s. 143(3) of the Income-tax Act, 1961 ( in short 'Act').

Heard both the Ld. Sr.DR. Case file perused.

2. It is noticed that the assessee submitted that the assessee is availing the "Vivad Se Vishwas Scheme" and has filed an application in this regard. He wanted an adjournment or in the alternative pleaded for protection that, if its application under the scheme is rejected by the authorities, the appeal may be restored. He submitted that if such an assurance is recorded in the order, he would withdraw this appeal before the Tribunal. The Ld. DR had no objection.

3. After hearing the Ld. DR, we dismiss this appeal as withdrawn with the condition that the same shall be restored in case the authorities do not approve the application filed by the assessee for resolution of the dispute under “Vivad Se Vishwas Scheme”.
4. In the result, the appeal of assessee is dismissed as withdrawn in above terms.

Order pronounced in the Court on 24-11-2020

Sd/-

[ J.Sudhakar Reddy ]  
Accountant Member

Sd/-

[ S.S.Godara ]  
Judicial Member

Dated : 24-11-2020

\*\*PRADIP, Sr. PS

Copy of the order forwarded to:

1. Appellant/Assessee: M/s. B.T Transport C/o Chowdhury Agarwal & Thapa, 4<sup>th</sup> Fl., Kauleshwari Tower, Kutchery Chowk, Ranchi-834001.
2. Respondent/Department: O/o the ACIT, Cir-2, Annexe Building, Main Road, Ranchi-834001.
3. C.I.T(A).-
4. C.I.T.- Jharkhand.
5. CIT(DR), Ranchi Bench, Ranchi.

True copy

By Order

Assistant Registrar/  
Senior P.S